

[श्री सत्यनारायण जटिया]

बनान की आवश्यकता है। कर्मचारियों की कमी की समुचित मात्रा में नियुक्ति कर दूरभाष केन्द्रों की कार्य क्षमता बढ़ाने से उपभोक्ताओं को यथोचित सेवा प्राप्त कराना चाहिए।

अतएव मेरा केन्द्र सरकार से आग्रह है कि दूरभाष सेवा को अधिक कार्यक्षम बनाने हेतु पर्याप्त उपाय किये जाएं तथा उज्जैन, रतलाम, नीमच के दूरभाष केन्द्रों का विस्तार कर ग्रामीण क्षेत्रों में दूरभाष सुविधा उपलब्ध कराई जाए।

(vii) Need to shift the present telegraph office at Burdwan and to open some more Telegraph offices there

SHRI SUSHIL BHATTACHARYYA (Burdwan) : I would like to invite immediate attention of the Government to the insufferable inconvenience caused to the public in the absence of an adequate number of telegraph offices in the city of Burdwan. The only telegraph office which is supposed to serve more than three lakhs of people is at present accommodated in the first floor of a rented house in a blind alley. The rent is out of all proportion to the accommodation provided for and that too, in an ill-ventilated building, the roof of which collapsed recently. Burdwan, besides being the district headquarters, is a growing city of importance having a university campus within the city and with far-flung area requires pretty badly a telegraph office in each zonal postal area. The present telegraph office, too, needs, to be moved to the telephone exchange building for greater convenience of customers.

(viii) Need to lay down norms and guidelines for the distribution of loans by banks under mass loaning scheme

Central) : Under the 20-Point Programme, nationalised banks are being asked to arrange to find out eligible unemployed youths for disbursement of loans. Though there are no norms nor guarantors for such loans, yet the Managers of the branches of the Banks are held responsible for their failure to recover the loans disbursed. The managers are not given enough time to scrutinise the applications received by them and they are compelled to disburse the loans within a short time. By this kind of loan disbursement, the interests of the depositors are not safeguarded and people will lose their faith in the banking system. It is understood that a sum of Rs. 46.00 crores is to be disbursed in each State. Thus a colossal amount will be involved in this kind of disbursement of loans, without taking any security for the same. I, therefore, request that certain guidelines and rules be framed for disbursement of loans by the Government and the interests of the depositors as well as the Government be safeguarded. The banks should be given a free hand to choose the prospective loanees to ensure the repaying of the disbursed loans and utilisation of the loan amount towards productivity and employment to the unemployed youths.

(ix) Need to provide drinking water in Barmer, Jaisalmer and Jodhpur districts

श्री वृद्धि चन्द्र जैन (वाड़मेर) : उपाध्यक्ष महोदय, राजस्थान प्रान्त के थार रेगिस्तानी क्षेत्रों विशेषतः वाड़मेर, जैसलमेर एवं जोधपुर जिलों में पीने के पानी की समस्या राज्य एवं केन्द्र सरकार द्वारा करोड़ों रुपये व्यय करने के उपरान्त भी अभी तक आधे से अधिक ग्रामों में गंभीर से गंभीरतम बनी हुई है।

उक्त जिलों में तिहाई हिस्से में नजदीक में पानी का कोई स्रोत नहीं है जो नलकूप बनाये गये हैं उनमें से अधिकांश में बहुत